



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.05.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 09.05.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1159 of 2022 Part Heard	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. With	09.05.2025	08.07.2025
2.	Comp. App. (AT) (Ins) No. 1241 of 2022 Part Heard	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. & Anr. With	09.05.2025	08.07.2025
3.	Comp. App. (AT) (Ins) No. 1982 of 2024 (With Defects) Part Heard	Manoj Lalwani Vs. Ritu Automobiles Pvt. Ltd. Through Liquidator & Anr.	09.05.2025	08.07.2025
4.	Comp. App. (AT) (Ins) No. 1012 of 2024 Part Heard	IFCI Ltd. Vs. Ashok Kumar Sarawgi, RP for Kohinoor Steel Pvt. Ltd.	09.05.2025	11.07.2025

5.	Comp. App. (AT) No. 47 & 85 of 2023 Part Heard	Nanda Kishore Behera & Anr. Vs. Jay D Superstructure Pvt. Ltd. & Ors.	09.05.2025	15.07.2025
6.	Comp. App. (AT) No. 104 of 2023 Part Heard	Negolice India Ltd. & Anr. Vs. Preeti Jaikishan Bhagchandka & Ors.	09.05.2025	16.07.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar